Name of the Corporate Debtor: Reliance Broadcast Network Limited; Date of Commencement of CIRP: 24-02-2023; List of Creditors as on: 04-11-2023; Name of IP: Mr. Rohit Ramesh Mehra; Process Number: 1; Last 5 digitof registration number: 11374

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	6141516609	6	5783457563	61.03		358059046		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	8441394809	1	3474728308	36.67		4966666501		Annexure 4
5	Operational creditors (Workmen)					0.00				Annexure 5
6	Operational creditors (Employees)	1	2789099	1	2314620	0.02		474479		Annexure 6
7	Operational creditors (Government Dues)	5	473403443	3	42506553	0.45	124328505	306568385		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	81	1821337672	75	172915207	1.82	1563508111	84914354		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				Annexure 9
Total		100	16880441632	86	9475922251	100.00	1687836616	5716682765	0	